

PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,
MEDAK AT SANGAREDDY

Present: Smt. K.Sai Rama Devi, B.A.,LL.M.,
Pr. District & Sessions Judge,
Medak at Sangareddy

Sub: PUBLIC SERVICES –T.J.M.S.S.- Internal Transfer
of Staff of Subordinate courts those retained for
more than 3 years in a particular seat/station-
Transfer & postings of **COPYIST** – Orders – Issued
–Reg.

Ref:1 The Hon'ble High Court Circular in ROC. No. ROC
No.269/2019–C-3 Dt.22-02-2019.

Proceedings Order Dis.No.2049/Admin/2019 Date: 06.05.2019

Pursuant to the circulars of the Hon'ble High Court referred above,, the Principal District and Sessions Judge, Medak at Sangareddy is pleased to issue the following Postings and Transfer orders which shall come into force with immediate effect.

The **Smt.S.Sandhya Rani, Copyist**, Principal District & Sessions Court, Medak at Sangareddy is hereby transferred and posted as Copyist in the court of the Junior Civil Judge, Andole at Jogipet in the existing vacancy.

The above individual is hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Judicial Officer concerned is hereby directed to send the joining reports of the individual to the Principal District Court, Medak at Sangareddy.

The Superintendent, Central Copying Establishment, Principal District & Sessions Court, Medak at Sangareddy is hereby directed to ensure that the above individual has completed arrears of work if any and handed over the charge of her post.


PRINCIPAL DIST. & SESSIONS JUDGE,
MEDAK AT SANGAREDDY

To:
The individual.

Copies to:

1. The Junior Civil Judge, Andole at Jogipet
2. The Senior Superintendent, Accounts Section, District Court, Medak at Sangareddy
3. The Superintendent, Central Copyist Establishment, District Court, Medak at Sangareddy
4. The President, T.S. Judicial Employees' Association, Medak at Sangareddy.